

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 620 of 96

Date of order : 15.5.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

JASAMANDY PAUL

VS

UNION OF INDIA & ORS.

For the applicant : Mr.P.C.Das, counsel

For the respondents: Mr.B.K.Chatterjee, counsel

O R D E R

Heard both the ld. counsels. Ld. counsel for the applicant submits that he wants to withdraw this application. The prayer is allowed. The OA stands dismissed as withdrawn. No order as to costs.

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MEMBER (A)

in



VICE-CHAIRMAN